

श्री अरुण जी
13/2/26

Declaration of Assets and Liabilities

Year: 2024-2025

I, **Kusum Kumar Sinha**, son of **Kedar Prasad Sinha**, aged **55** years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Asstt. Section Officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Kumari Unita Sinha	Dependant-1 Name Aman Patel (Minor)	Dependant-2 Name Soumya Sinha (Minor)	Dependant-3 Etc. Name Suman Patel (Minor)
(i)	Cash	10,000/-	50,000/-	40,000/-	20,000/-	15,000/-
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBI I. A/c- 10839485840 Amount- Rs.1,80,000/-	SBI Saving Account Rs.2,10,000/- BOI Saving Account 25,000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Mutual Fund in Birla Sun life 50,000/-	Mutual Fund Bajaj Allianz 50,000/-	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LIC Policy Amount- 13,600/(H./Yly)	LIC Policy Amount- 8,007/- (H./Yly.)		SSY	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	14 Gm Gold	Gold- 200gm. Silver 500gm.	Nil	Gold 25gm 100 gm Silver	Nil
(vii)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	Nil	Jujharpur Gouri Chak Patna Area 62.5 Dcml. Value 65,62,500/-	Nil	Nil	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	Akshay Nagar, Jakariapur, Patna-26, Area 2275 Sq.Ft.	Nil	Nil	Nil	Nil
(v)	Others(Such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give seprate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on
(a)	(i) Loan from Banks	LIC Housing Loan. Patna	Nil
	(ii) Loan from financial institutions	Nil	Nil
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

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	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which income Tax Return filed. Give also Permanent Account Number (PAN)]	DDYPS7439P	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax Return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No. :- [PTS/BLA-1255]

Gender :- [Male]

Date of Birth :- [0 | 2 | 0 | 1 | 1 | 9 | 7 | 1]

Class/Group :- [B]

Cadre :- [Administrative]

Home District :- [Sheikhpura]

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature..... *Kusum Kumar Sinha*

Name of Employee : KUSUM KUMAR SINHA

Designation : Assistant Section Officer

Department : Bihar Legislative Assembly Secretariat

Place : Patna.

Date: *13/02/26*

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed format.

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